

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP NO. 137(ND) 13

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
06.11.2017**

**NAME OF THE COMPANY:** George Koshi & Anr Vs. eSystem Software Pvt.  
Ltd.


**SECTION OF THE COMPANIES ACT:** 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s) :	Mr. Nikhil Mathur, Advocate		
	For the Respondent (s) :	Ms. Nidhi Parashar, Advocate Mr. P. Banerjee, Advocate Mr. S. Singhal, Advocate		

**ORDER**

The matter was listed for final arguments. Ld. Counsel for the Petitioner prays for an adjournment on the grounds that the arguing counsel is busy before the Hon'ble High Court. One last opportunity is granted.

To come up on 7<sup>th</sup> February, 2018.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**